IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

34. **COMP.APPL/510(MB)2023**
in CP/303(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES: Stride Multitrade Private Limited

SECTION: 271-273 OF THE COMPANIES ACT, 2013

O R D E R

1. Mr. Manish Malpani, Ld. Counsel for the intervenor present. Adv. Devul Dighe for Liquidator present. Counsel for the Respondent present but appearance has not given in the appearance sheet.
2. Counsel for the Respondent has filed its reply in the matter.
3. List this matter for hearing on **13.06.2024.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR